

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI THE 10th April, 1980.

NOTIFICATION  
INCOME TAX

No.3243(F.No.187/38/79-(ITAI): In exercise of the powers conferred by sub-section(1) of section 121 of the Income-tax Act, 1961(43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the schedule appended to its notification No.679(F.No.187/2/74-IT(AI) dated 20th July, 1974 as amended from time to time.

2. Existing entries under column No.3 against serial No.12 and 12<sup>A</sup> shall be substituted by the following entries.

S C H E D U L E

Commissioner of Income-tax	Headquarters	Jurisdiction
1.	2.	3.
12. Bangalore	Bangalore	1. Chickamagalur Circle, Chickamagalur. 2. Circle-I(Wards I to X Bangalore. 3. Circle-I(Wards XI/XII, XIII, XIV and contractors- I&II Bangalore. 4. Circle-II, Bangalore, 5. Circle-III, Bangalore. 6. Company Circles-I to VI, Bangalore. 7. Coorg Circle, Mercare. 8. Estate Duty-cum-Income- tax Circle, Bangalore. 9. Estate Duty-cum-Income- tax Circle, Bangalore. 10. Foreign Section, Bangalore 11. Hassan Circle, Hassan. 12. Kolar Circle, Kolar 13. Mandya Circle, Mandya. 14. Mangalore Circle Mangalore. 15. Mysore Circle, Mysore. 16. Salary Circle, Bangalore 17. Shimoga Circle, Shimoga. 18. Special Survey Circle, B <sup>1</sup> Bangalore. 19. Trust Circle, Bangalore. 20. Tumkur Circle, Tumkur. 21. Udipi Circle, Udipi.

contd....2/-

12A Balgaum

Belgaum

1. Bagalkot Circle, Bagalokot.
2. Bellary Circle, Bellary.
3. Belgaum Circle, Belgaum
4. Bijapur Circle, Bijapur
5. Chitradurga Circle, Chitmadurga.
6. Davanagere Circle, Davanagere.
7. Dharwar Circle, Dharwar.
8. Estate Duty-cum-Income-tax Circle, Hubli.
9. Gadag Circle, Gadag.
10. Gulbarga Circle, Gulbarga.
11. Hospet Circle, Hospet.
12. Hubli Circle, Hubli.
13. Karwar Circle, Karwar.
14. Margao Circle, Margao
15. Panaji Circle, Panaji.
16. Raichur Circle, Raichur.

This notification takes effect from 1.5.1980.

Sd/-

( B.M.SINGH )

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
Near Rajouri Garden), New Delhi,

Copy to:-

1. All Commissioner of Income-tax.
2. Director of Ins(IT)/(R&S)/(P&PR)/(Inv), New Delhi.
3. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi(5 copies).
4. All Officers & Sections of I.t.Wing of CBDT, New Delhi.
5. Comptroller & Auditor General of India, New Delhi(20 copies).
6. Bulletin Secy of Dte. of Ins.(RS&P)/New Delhi(20 copies).
7. Director of Training, IRS(Direct Taxes), Staff College, Nagpur(5 copies).
8. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice and Company Affairs(Deptt. of Legal Affairs), New Delhi.
9. The Chief Controller of Accounts, CBDT, H-Block Vikas Bhawan, N.Delhi.

Sd/-

( B.M.SINGH )

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

AUTHORISED FOR ISSUE

ASSTT. DIRECTOR OF INSPECTION  
(RS&P)

No. CC/ITAI/3040/971/RSP/80

\*PAHUJA\*